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ITEM NO.17

COURT NO.2

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).19318/2013

(From the judgement and order dated 21/02/2013 in FA No.74/2012 of The HIGH COURT OF KERALA AT ERNAKULAM)

PHILIP JOSEPH

Petitioner(s)

VERSUS

ARUN KUMAR & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment,exemption from filing O.T.,permission to place addl. documents on record and prayer for interim relief)

Date: 03/06/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE MADAN B. LOKUR
(VACATION BENCH)

For Petitioner(s) Mr. Arvind Kumar,Adv.

For Respondent(s) Mr. K. Rajeev,Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed.

| (Neetu Khajuria)

| (Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

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